

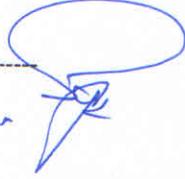
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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.40/BB/ 17	-	For filing report of O.L.	230/ 232	Enlightiks Business Solutions Finance Limited

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SATI. P. JOHN SPJ Legal	Advocate for petitioner	
2)	Prema Hatti	ROC	 27-10-17

Counsel for petitioner present. Smt. Prema Hatti appearing for ROC is present. None appeared from OL office. Await OL report.

List it on 07.11.2017.


MEMBER (J)


MEMBER (T)